

(b) whether the commission has submitted its report to Government; and

(c) if so, the details regarding the suggestions and facilities it has recommended in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Yes, Sir. The National Commission on Urbanisation has submitted its first interim report to the Government.

(c) In its first interim report, the Commission has sought to examine some of the main issues involved in the urbanisation process as well as identify those steps that can be taken immediately.

Review of Recommendations of Sugar Wage Board

712. PROF. MADHU DANAVATE : Will the Minister of LABOUR be pleased to state :

(a) whether an action committee consisting of representatives of various Central Trade Union Organisation has demanded review of the recommendations of the Sugar Wage Boards; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Yer Sir.

(b) The demands have been referred to the 3rd Wage Board for Sugar Industry for their consideration

Transfer of Indira Gandhi Stadium

713. SHRI VIJAY KUMAR YADAV : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the proposal to transfer the Indira Gandhi Stadium run by DDA to the Sports Authority of India is under consideration; and

(b) if so, the details and reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : The Indira Gandhi Stadium has since been transferred to the Sports Authority of India.

(b) Does not arise.

Unorganised and Organised Labour

714. SHRI RAM SWAROOP RAM : Will the Minister of LABOUR be pleased to state :

(a) the percentage of unorganised labour to organised labour in the country;

(b) the estimated number of workers under the unorganised labour; and

(c) the schemes under consideration of Government to better the lot of the workers in the unorganised sector ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b). The 1981 Census does not categorise workers as organised and unorganised. Workers are identified by the sectors in which they are engaged eg. agriculture and allied occupations, Mining and Quarrying, Manufacturing, Construction, Transport Services etc. It is therefore difficult to state accurately the percentage of organised to unorganised labour.

(c) Apart from various labour laws and Welfare funds under which the different categories of workers in the unorganised sector are covered, the package of poverty alleviation programmes, such as NREP, RLEGP and IRDP, is aimed at giving self-employment and wage employment to the poorest sections of the community which includes the bulk of the unorganised sector.

Central Scheme to Eradicate Saccharum in Districts of Andhra Pradesh

715. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) the districts of Andhra Pradesh which are heavily infested with *Saccharum* species;

(b) whether there is any proposal to set up a Central Tractor Station in Mahboob Nagar District of Andhra Pradesh for eradication of the *Saccharum* species during the Seventh Plan;

(c) whether a final decision has been taken by Union Government, in this regard, if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) None of the districts of Andhra Pradesh are heavily infested with *sacchrum* species.

(b) No, Sir.

(c) In view of the reply to part (b), the question does not arise.

(d) *Sacchrum* species are not considered as problematic to the State of Andhra Pradesh.

Unauthorised Construction at Amrita Shergill Marg, New Delhi

716. SHRI RAM BHAGAT PASWAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that some house owners at Amrita Shergill Marg, Lodi Garden, New Delhi have raised unauthorised constructions;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). The information is being collected and will be laid on the Table of the House.

Minerals Fund in Western Coastal Areas

717. SHRI N. DENNIS: Will the Minister of STEEL AND MINES be pleased to state:

(a) the details of rare earths/minerals found in the Western coastal areas, particularly in Kanyakumari District and Kerala; and

(b) whether Government have any proposal to exploit these minerals?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAM DULARI SINHA): (a) and (b). The information is being collected and will be laid on the Table of the House.

Provision of Shelter by Delhi Development Authority

718. SHRI VISHNU MODI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development authority has also declared this year to be the year of providing shelter for shelterless persons as per the declaration made by U.N.O.;

(b) if so, the number of houses/flats/plots earmarked for the purpose;

(c) when the allotment of these flats would commence; and

(d) whether Development Authority has invited applications from the shelterless persons for allotment of these tenements to them.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) to (d). Slum Wing of the DDA proposes to provide about 50,000 developed plots of 26 sq mtrs. each to the EWS of the society for the 7th Five Year Plan period. The EFC clearance for this project is being obtained and the project would be launched soon after EFC clearance.